

Government would make waste recycling compulsory and littering a punishable offences and if so, the details thereof;

(b) whether segregations of waste is being monitored by the authorities properly; and

(c) if not, whether Government would put a proper mechanism to monitor the same?

THE MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI RAM KRIPAL YADAV): (a) The Government encourages reduction, reuse, recovery and recycling as strategies for waste management. With regard to making littering a punishable offence, it is the State Governments that have the powers in this regard as Sanitation is a State subject.

(b) The Government encourages segregations of waste for solid waste management. The online management Information System of the Ministry monitors the number of Solid and Liquid Waste Management projects in the country.

(c) Does not arise.

Contaminated ground water in Uttar Pradesh

3171. SHRI ARVIND KUMAR SINGH:

SHRI ALOK TIWARI:

SHRI NEERAJ SHEKHAR:

Will the Minister of DRINKING WATER AND SANITATION be pleased to refer to answer to Unstarred Question 20 given in the Rajya Sabha on the 24th November, 2014 and state:

(a) whether Government is aware that lakh of people are affected by contaminated drinking water in Ballia, Ghazipur and Varanasi districts of Uttar Pradesh;

(b) if so, the details thereof, district-wise;

(c) whether population of more than 30 districts of the State is affected by arsenic, fluoride and other heavy metals; and

(d) if so, the methodology adopted to decide the data on water quality affected habitations and population residing in the State?

THE MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI RAM KRIPAL YADAV): (a) to (c) As reported by the Government of Uttar Pradesh into the online Integrated Management Information System (IMIS) of the Ministry, about 9.95 lakh rural people in 48 districts in the State of Uttar Pradesh are affected with excess levels of arsenic, fluoride, heavy metals and other chemical contamination including Ballia, Ghazipur and Varanasi districts. District-wise details of contamination of rural habitations along with population affected as on 01.04.2014 and as per laboratory reports as on 17/12/2014 in respect of heavy metals are given in Statement (*See below*).

(d) Under the National Rural Drinking Water Programme (NRDWP), 3% of funds allocated to States including Uttar Pradesh is earmarked for Water Quality Monitoring and Surveillance (WQMS) activities on 100% Central funding basis which *interalia* include setting up of new/ strengthening or upgrading of existing State, district, sub-divisional and block level laboratories, sample collection costs, consumables, water testing, outsourcing of services, documentation and data entry. As per NRDWP guidelines, the State Water and Sanitation Support Organization (WSSO) needs to prepare a master plan for the WQMS and also Annual Action Plan indicating year wise financial implication which is to be approved by State Level Scheme Sanctioning Committee (SLSSC). Monitoring through regular field inspections by officers from the State level and the district levels is essential for the effective implementation of the programme. District Water and Sanitation Mission (DWSM) should constitute a team of experts in the district who should review the implementation in different blocks frequently. Such review should be held at least once in a quarter. Similarly, the SWSM should conduct review of the programme in the district once in six months. In addition, Government of India may also send its review missions to the States to assess the quality of implementation of the programme. All data generated at various levels have to be entered online into the IMIS of the Ministry.

Statement

Arsenic, Fluoride, Iron, Salinity and Nitrate (As on 01/04/2014) and Heavy metals reported contaminated as per Lab reports as on 17/12/2014 in Uttar Pradesh

Sl. No.	District Name	Arsenic		Fluoride		Iron		Salinity		Nitrate		Manganese		Copper		Aluminium		Total	
		Habita- tions	Popula- tion																
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20
1.	Agra	0	0	0	0	0	0	1	1553	0	0	1	1175	0	0	1	1175	2	2728
2.	Allahabad	0	0	1	1217	6	4068	0	0	0	0	1	860	0	0	0	0	8	6145
3.	Ambedkar Nagar	0	0	0	0	0	0	0	0	0	0	0	0	0	0	2	4593	2	4593
4.	Amethi	0	0	0	0	0	0	0	0	0	0	6	4525	3	3533	0	0	8	6759
5.	Auraiya	0	0	0	0	0	0	0	0	0	0	0	0	1	2816	1	507	2	3323
6.	Azamgarh	0	0	0	0	0	0	0	0	0	0	2	1217	0	0	0	0	2	1217
7.	Ballia	26	27109	0	0	0	0	0	0	0	0	2	3333	0	0	0	0	28	30442
8.	Balrampur	0	0	0	0	0	0	0	0	0	0	3	1769	0	0	2	2003	4	2541
9.	Banda	0	0	0	0	0	0	0	0	0	0	1	238	0	0	0	0	1	238
10.	Bareilly	0	0	0	0	0	0	0	0	0	0	0	0	1	2333	0	0	1	2333
11.	Bijnor	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1	1284	1	1284
12.	Budaun	0	0	0	0	0	0	0	0	0	0	4	5033	0	0	0	0	4	5033
13.	Bulandshahr	0	0	0	0	0	0	0	0	0	0	1	4747	0	0	0	0	1	4747

14.	Chandauli	0	0	0	0	0	0	0	0	0	0	1	1944	0	0	0	0	1	1944
15.	Etah	0	0	2	1094	2	1099	0	0	0	0	5	3508	0	0	0	0	9	5701
16.	Faizabad	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1	114	1	114
17.	Farrukhabad	0	0	3	1440	0	0	0	0	0	0	0	0	1	1284	0	0	4	2724
18.	Firozabad	0	0	0	0	0	0	0	0	0	0	1	345	0	0	0	0	1	345
19.	Ghaziabad	0	0	1	2920	0	0	0	0	0	0	28	170404	0	0	0	0	29	173324
20.	Ghazipur	0	0	11	11667	0	0	0	0	0	0	0	0	1	404	5	4161	16	15828
21.	Gonda	0	0	0	0	0	0	0	0	0	0	0	0	0	0	2	735	2	735
22.	Gorakhpur	28	33930	1	381	0	0	0	0	0	0	1	1758	0	0	4	3464	34	39533
23.	Hapur	0	0	5	9471	11	31693	0	0	1	3167	0	0	0	0	0	0	17	44331
24.	Hardoi	0	0	0	0	0	0	0	0	0	0	1	432	0	0	1	1063	2	1495
25.	Jalaun	0	0	0	0	1	2086	0	0	0	0	0	0	0	0	0	0	1	2086
26.	Jhansi	0	0	11	14638	0	0	0	0	0	0	0	0	0	0	0	0	11	145638
27.	Jyotiba Phoole Nagar	0	0	0	0	0	0	0	0	0	0	0	0	1	219	1	769	2	988
28.	Kannauj	0	0	0	0	0	0	0	0	0	0	37	36299	0	0	5	3154	42	39453
29.	Kanpur Dehat	0	0	5	4267	0	0	0	0	0	0	0	0	0	0	0	0	5	4267
30.	Kheri	13	12075	17	16331	0	0	0	0	0	0	2	4366	3	6024	2	1758	36	39507
31.	Kushi Nagar	0	0	0	0	0	0	0	0	0	0	1	1304	4	3360	11	20922	15	25150
32.	Mahamaya Nagar	0	0	0	0	0	0	0	0	0	0	1	3409	0	0	6	12884	6	12884

Written Answers to

[22 December, 2014]

Unstarred Questions

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1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20
33.	Mahoba	0	0	1	1810	0	0	0	0	0	0	0	0	0	0	0	0	1	1810
34.	Mainpuri	0	0	0	0	0	0	0	0	0	0	1	1783	0	0	0	0	1	1783
35.	Mau	0	0	0	0	0	0	0	0	0	0	1	159	0	0	0	0	1	159
36.	Meerut	0	0	1	2749	7	48103	1	4450	0	0	1	7654	0	0	3	27706	12	83008
37.	Mirzapur	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1	602	1	602
38.	Moradabad	0	0	0	0	0	0	0	0	0	0	4	16201	0	0	1	1561	5	17762
39.	Pilibhit	0	0	0	0	0	0	0	0	0	0	11	23167	4	13505	1	5050	16	41722
40.	Pratapgarh	0	0	0	0	0	0	0	0	0	0	123	119041	0	0	5	3863	127	122776
41.	Rae Bareli	0	0	97	51889	11	3796	202	94415	1	598	0	0	0	0	2	6985	313	157683
42.	Saharanpur	0	0	0	0	0	0	1	7668	0	0	1	5067	0	0	1	1850	3	14585
43.	Sambhal	0	0	0	0	0	0	0	0	0	0	2	5181	0	0	0	0	2	5181
44.	Sant Kabeer Nagar	6	10629	0	0	0	0	0	0	0	0	1	3121	0	0	1	748	8	14498
45.	Sitapur	0	0	0	0	0	0	0	0	0	0	0	0	1	213	0	0	1	213
46.	Sonbhadra	0	0	20	21277	0	0	0	0	0	0	0	0	0	0	0	0	20	21277
47.	Unnao	0	0	4	2816	0	0	0	0	0	0	0	0	0	0	2	2802	6	5618
48.	Varanasi	0	0	0	0	0	0	0	0	0	0	8	7953	1	870	2	2152	10	10105
TOTAL		73	83743	180	143967	38	90845	205	108086	2	3765	252	435993	21	34561	64	111905	825	995212